

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/08/7/2024
NAME OF THE COMPANY	Bhagyanagar Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Bhagyanagar Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Vishwajit O/o. Mr. Dishit Bhattacharjee for the
Financial Creditor.

Ld. Counsel Ms. Sravya O/o. Mr. P. Pratap for the Corporate Debtor.

Ld. Counsel for the Corporate Debtor prayed time for filing counter. Prayer is
allowed. For filing counter, **matter is adjourned to 11.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)